

steps which have been taken by India for reunification of both the Koreans in the international forum, because India has been fighting always for integrity and sovereignty of other countries and maintenance of cultural unity. So, has the Government of India taken it up with the UNO or created a forum where international opinion can be mobilised?

It has also been mentioned here about discussions with other countries. I would like to know whether there was any discussion about the American stand on the recent developments in Russia, like perestroika and glasnost, and the process of disintegration which has started there in favour of the American Stand. What is the Korean stand and the Indian stand? Has any decision been arrived at about that?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): So far as aspirations of the Korean people for reunification are concerned, they have our sympathy. I think, the aspirations and the efforts that they are making will one day fructify and they will get unified.

So far as our discussion with the Minister were concerned, between him and me, we talked at length about various developments in the world scene. Naturally, the changes in the Soviet Union also came in for discussion.

SHRI BAL GOPAL MISHRA: As you know, the American stand on Kashmir is very peculiar. One day, America condemns terrorism in the international field and on another day, they are giving asylum and protection to a man like Amanulla Khan. Were these things, particularly the Korean stand on Kashmir, discussed?

There is a mention about the bilateral relations and trade. In that discussion, did the second steel plant in Orissa also figure? If the second steel plant in that State has figures, what is the assurance of the Korean Government? Was there any concrete discussion about the bilateral payment and the

trade balance position. What is the stand of the Korean Government on the new American economic colonialism?

SHRI I. K. GUJRAL: You will agree that my hon. friend has widened the gamut of the entire question a great deal.

MR. SPEAKER: Please reply to the question which relates to your Ministry.

SHRI I. K. GUJRAL: So far as our economic relations with Korea are concerned, the trade balance, at the moment, is not in our favour. So, I tried to emphasise to my colleague, the Korean Foreign Minister, to try to look at it in a way so that exports from India are also increased substantially. We have some projects in joint ventures in India. The discussion regarding the steel plant is still in a preliminary stage. Therefore, it could not be possibly taken up.

So far as the discussions regarding our relations with America are concerned, I think, this is a bilateral issue between us and America which we would never like to discuss with third countries.

[*Translation*]

Telephone Connections in Maharashtra

764. **SHRI HARIBHAN SHANKAR MAHALE:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the year-wise number of telephone connections released during last three years in Maharashtra;

(b) when connections are likely to be released to all the registered applicants; and

(c) the steps taken by Government to modernise the telecommunication network in Maharashtra?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA):

(a) 1987-88	—	56757
1988-89	—	67618
1989-90	—	91864

(b) It has been planned to clear the existing waiting list during the course of the 8th Plan subject to resource availability.

(c) the modernisation programme for the period 1990-95 envisages:

- (i) Automatisation of all local manual exchanges.
- (ii) Replacement of all life expired worn out and unserviceable equipments.
- (iii) Induction of electronic equipments.
- (iv) Ducting of underground cable system.

Further, during 1990-91, it is proposed to add over 1 lakh lines digital electronic equipment in Bombay and nearly 40,000 lines of large and small electronic exchanges in the remainder of Maharashtra. In addition, fibre optic and digital microwave links between several cities have been planned.

SHRI HARIBHANSHANKARMAHALE: Sir, in part (b) of his reply, the hon. Minister has stated that the existing waiting list will be cleared during the course of the 8th plan. I would like to know as to how long is the waiting list for rural areas and urban areas separately? How long is the waiting list for Nasik city? How long will it take in clearing these waiting lists?

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, 4292 persons are there on the waiting list of Nasik city. This waiting list will be cleared in the course of the next Five Year Plan.

SHRI HARIBHANSHANKARMAHALE: Mr. Speaker, Sir, my question have not been

replied to. I would like to know the number of applicants on the waiting list in the rural areas and the urban areas separately?

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, the information will be collected and passed on to the hon. Member later.

SHRI HARIBHANSHANKARMAHALE: Mr. Speaker, Sir, the population of Malegaon city is 3 lakhs. Work is going on for the last 9 years to introduce digital system in my constituency, but the system has not been made operational yet. I would like to know the time by which this system will be made operational?

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, there is manual system in Malegaon. The cross-bar system will be put into operation there from the next year. I hope he has got the reply to his question.

SHRIMATI JAYWANTI NAVINCHANDRA MEHTA: Mr. Speaker, Sir, some telephone exchanges in Bombay have been declared out dated by the Mahanagar Telephone Nigam. The telephone exchange in Chambur is also one of them. A meeting of Telephone User Committee was called on 11th of March, in which the General Manager stated that this exchange had become out dated and was not working properly. Not only this, sudden deaths are taking place, as the doctors, radiologists and heart-specialists cannot be contacted on telephones in time. I would like to know from the hon. Minister how much time will be taken in converting the Chambur telephone exchange into electronic exchange?

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, all the out-dated telephone exchanges in Maharashtra including Bombay will be converted into electronic exchanges during the course of Eighth Five Year Plan.

SHRIMATI JAYWANTI NAVINCHANDRA MEHTA: Mr. Speaker, Sir, I haven't got the reply to my question. It has been written in the Budget schedule of telephones de-

partment that the Chembur exchange will be updated during the 1991-92, Budget. I would like to know whether the telephone exchange of Chembur would be converted into electronic exchange before the scheduled time?

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, efforts will be made to complete this work before the scheduled time. But in any case, it will be done in that period.

SHRI BABANRAO DHAKNE: Mr. Speaker, Sir, the S.T.D. facility has not been started so far in the Beed district of Maharashtra. I would like to know the time by which this facility is going to be started there?

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, it is the policy of the Government to provide S.T.D. facilities in all the district head-quarters. But, as Beed is a new district, this facility has not been provided there as yet. It will be provided there at the earliest.

SRI BABANRAO DHAKNE: Beed is not a new district. It is my constituency. I wrote a letter to the concerned Minister two months back, in which I wrote that only the S.T.D. was to be put into operation.

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, in all there are thirty districts in Maharashtra and among them Beed and Buldhana are new districts. S.T.D. facility is already there in the old districts and it will be provided in these districts at the earliest.

SHRI NATHU SINGH: As the hon. Members belonging to the Congress Party are doing self-introspection today they are not present here.

MR. SPEAKER: The Opposition should be present here. There is nothing to be happy about that the Congress Members are not speaking.

[*English*]

SHRI P.C. THOMAS: They are on a

very good cause; let us not accuse them...
(*Interruptions*)

The telephone lines which have to be drawn to the rural areas have to cover long distances, because the telephone exchange may be at a far off place. In view of the persons belonging to the rural areas are finding it difficult to take the telephone connections because of the huge expenses involved. On account of the long distance, they are charged more. This is in total contrast to the principle that we want to give more connections to the rural areas. Has the Government given any thought to this problem and will the Government do something in this regard?

[*Translation*]

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, during the 8th Five Year Plan, our target is to link every village through telephones. The rural areas will be given more facilities as far as possible.

[*English*]

SHRI P.C. THOMAS: My question has not been completely answered. It is not only giving priority to the rural areas in these matters, but the question is with regard to heavy charges being levied from them because of the long distances involved.

[*Translation*]

SHRI JANESHWAR MISHRA: This issue is under consideration of the Government and we are thinking as to what facilities can be provided to the rural areas.

SHRI ARIF BEG: Baitul is situated in Madhya Pradesh and is my constituency. The S.T.D. code number for that place has been declared. I would like to know the reasons why S.T.D. facility has not been provided there, even though the code number has been declared and the time by which it will be provided?

SHRI JANESHWAR MISHRA: Within

one year, the S.T.D. facility will be provided in Baitul.

MR. SPEAKER; Today, the hon. Minister is very generous.

SHRI KALKA DAS: It will take one year even after the announcement.

SHRI RAM NAIK: There is a long list of people waiting for telephone connections in Bombay city and they are waiting for a long time. New exchanges have been installed at Nariman Point, Worli and Bandra, but the applications of extended suburbs are pending since 1980-81. I would like to know whether the Government will direct the Mahanagar Telephone Nigam not to open new exchanges in the city, until the backlog of suburbs is cleared?

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, the Government has formulated a special focus programme for New Bombay, under which a committee under the Chairmanship of the Chief Minister has been constituted. It has already submitted its report on the basis of which an amount of Rs. 230 crores is going to be spent on it. We think that during the course of this programme the waiting list for telephone connections in New Bombay will be cleared.

SHRI RAM NAIK: Mr. Speaker, Sir, I am not talking about New Bombay.

SHRI JANESHWAR MISHRA: I am coming to your question. So far as the question of installing new exchanges is concerned, they will be installed for the benefit of subscribers in old Bombay, as their waiting list has to be cleared and it would be our endeavour to provide that facility in New Bombay also.

SHRI RAM NAIK: My question has been side-tracked. My question was not related to New Bombay. I am saying that the waiting list of extended suburbs is pending since 1980-81 and new exchanges are being set up in Bombay island. Until the waiting list of suburbs is cleared, no new exchange should

be opened in Bombay Island. I want to know whether such a direction will be given to the Mahanagar Telephone Nigam which is an autonomous body?

SHRI JANESHWAR MISHRA: Mr. speaker, Sir, I am repeatedly saying that during the course of the 8th Five Year Plan, the waiting list of telephone connections will be cleared within one year, wherever the exchange has the capacity of more than five thousand lines. (*Interruptions*)

SHRI SARJU PRASAD SAROJ: Mr. Speaker, Sir, my constituency Mohanlalganj is a tehsil and there is an historic place and tourist resort named Kaveri over there. S.T.D. facility is not available in Mohanlalganj and Kaveri. I would like to know from the hon. Minister whether the Government will provide S.T.D. facility there and if so, by when?

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, there is the provision only to link tehsil headquarter with district headquarter. It is for the hon. Member to tell whether Mohanlalganj is a tehsil or not, but so far as providing of S.T.D. facility is concerned, it will have to be seen as to how many telephone lines are there and how much is the additional requirement. Only then this issue will be considered.

SHRI NATHU SINGH: Mr. speaker, Sir, the hon. Minister is well aware of the fact that if anyone wants to take a new telephone connection, he can take it in the black market any time by paying Rs. fifteen thousand. I want to know whether any new policy will be framed to check this black-marketing and to provide the connection to the consumer immediately on applying? Secondly, on the one hand, the telephone department provides less facilities to the citizens, and on the other hand, they create problems for them by way of over-billing. The corruption is at its peak. What efforts are being made by the Government to improve this situation?

SHRI JANESHWAR MISHRA: M. Speaker, Sir, investigations are going on in the matter of taking bribe for giving new

telephone connections as well as for overbilling and strict action will be taken against any officer found guilty.

SHRI KALKA DAS: Mr. Speaker, Sir, anyone can get the connection immediately, if he can pay an amount of Rs. 15,000. But there are a large number of people on the waiting list since 1980-81. the hon. Minister has said nothing as to how does he propose to check this practice (*Interruptions*)

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, the total population of Delhi is 90 lakhs out of which 60 lakh people live in the sub-standard areas. six and half lakh people live in the zhuggi culsters and there are about nine hundred and fifty un-authorised colonies and 44 re-settlement colonies, in which about 60 lakh people live. Whenever there is a fire, they are unable to inform about it immediately, as there is not telephone facility nearby. I would like to know whether arrangements like P C O etc would be made in these un-authorised colonies, zhuggi-zhonpri clusters and re-settlement colonies, so that they could inform about any sudden accident immediately?

MR SPEAKER Khuranaji, the main question is related to Maharashtra, but you have raised the question of (*Interruptions*)

MR SPEAKER Please sit down

(*Interruptions*)

MR SPEAKER So I would like the hon Minister to reply to this question

SHRI JANESHWAR MISHRA: Mr. Speaker Sir recently there have been some incidents of fire in Delhi. Earlier, the fire incidents used to take place in villages only. It is the policy of the Government to link every village of this country through telephones, and to provide a telephone for every 500 people in the cities. We are making arrange-

ments in this regard.

DR. DAULATRAO SONUJI AHER: Mr. Speaker, Sir, Nasik is the most progressive city in Maharashtra and it has made considerable progress in the matter of industrial development also. But the telephone system in Nasik is in such a bad state that two years ago the people of Nasik took out a symbolic funeral procession of telephones. Work on setting up an electronic exchange in Satpur is going on for a long time, but it has not been completed yet. There is a great demand for electronic exchanges in Panchavati. Almost all telephones in Nasik are outdated. I want to know whether the Government will make necessary arrangements by paying attention in this regard? Dhasalgaon is the largest onion producing centre. There has been a long standing demand to link this area with S.T.D. facility. I would like to know the time by which this demand will be met?

SHRI JANESHWAR MISHRA: An E.T - 10 Exchange of seven thousand lines will be set up in 1991-92 for Nasik city. After that all their problems will be solved... (*Interruptions*)

[*English*]

SHRI SUSANTA CHAKRAVORTY: Mr. Speaker, Sir, we are glad to now that the Government is contemplating modernisation of tele-communication network. side by side, will the Government think of improving the working of the telephones that are already there? The system is probably worse in Calcutta and Howrah. For example, my own telephone is out of order for the last three months. You can easily realise the difficulties and plight of the people. So, what I want to know from the Government is this: Is the Government going to undertake any measures to mitigate the sufferings of the telephone users in these localities?

[*Translation*]

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, I said in the beginning itself that the telephone subscribers will not face such

problems, once the equipment is modernised, that is, after the installation of electronic exchanges.

SHRIMATI SUMITRA MAHAJAN: Mr. Speaker, Sir, in terms of area, Madhya Pradesh is also a very large state like Maharashtra.

MR. SPEAKER: Sumitraji, this question is basically related to Maharashtra.

SHRIMATI SUMITRA MAHAJAN: The State of Madhya Pradesh is as important as Maharashtra. I would like to know whether any proposal to extend the facility of electronic exchanges in Madhya Pradesh is under the consideration of the Government? As in the case of Maharashtra, where the waiting list of 1982 for telephone connections is still pending at many places, in the Indore city of Madhya Pradesh too, the waiting list of 1982 is pending. According to my information, section was issued for the installation of an electronic exchange at Indore. However, that equipment was diverted to some other State. I would like to know whether the hon. Minister proposes to install an electronic exchange at Indore without delay?

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, I need a separate notice for this.

MR. SPEAKER: Umaji, you please see to it that the hon. Minister does not seek a separate notice. Therefore, you please ask only relevant question.

KUMARI UMA BHARATI: Mr. Speaker, Sir, our State Madhya Pradesh is a neighbouring State of Maharashtra and as such this question is not off the point. I am raising this question in the House, because generally, I have been receiving complaints from almost each and every village that telephones in the villages are either installed in the post offices or at the Post Master's residence. Mr. Speaker, Sir, you know that in the villages, mutual rivalries lead to so many clashes that the common man is deprived of using the telephone facility available at the

Post Master's residence. Thus, the telephone facility available in those villages become meaningless. I would like to know from the hon. Minister whether the Government would consider any proposal for installing telephone at some public place in the villages instead of installing it at Post Master's or any other person's residence, so that everyone is able to make use of it.

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, usually, telephones are installed in the Post Offices in order to check wasteful expenditure. If the hon. Member has any specific complaint against any telephone subscriber of any post office official, she may send it in writing to me. I shall definitely take action on it.

[*English*]

PROF. RAM GANESH KAPSE: I thank the hon. Minister for providing a new telephone exchange in New Bombay. There is a telephone exchange called 'Dombivali' in Kalyan Division in my constituency. In that telephone exchange, there is a waiting list of more than 5000 people who have applied for new connections from 1978. What is your plan for giving them connection in the next year?

[*Translation*]

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, I do not have specific information about the Kalyan Division, but about the waiting lists, I have already said that we shall endeavour to complete them during the Eighth Five Year Plan.

DR. VENKATESH KABDE: Mr. Speaker, Sir, if a competition is organised among the faulty telephone exchanges in the country, then the worst telephone exchange of Nanded in Maharashtra would win the first prize with flying colours. There, the work of installing MAX-I has been going on for the past three years under which underground cables are being laid, but till now the work of laying cables has not been completed. The rainy season is close on the

heels and if this work is not completed immediately, the rains would spoil all the cables. Therefore, I would like to draw the attention of the hon. Minister towards this direction so that he may get this work completed as soon as possible. Secondly, the crossbar Exchange facility that you are going to provide us has also become outdated as it is neither an electronic nor a digital system. So my question is that when such an obsolete system is being installed there, what is the guarantee for its proper functioning?

SHRI JANESHWAR MISHRA Mr. Speaker, Sir, Efforts would be made to gradually replace the cross-bar Exchanges within one year. It is necessary to utilise Cross Bar Exchanges which are now under production. It would take one year's time. This machine will automatically become obsolete and it will be phased out in due course.

[*English*]

SHRI RAVI NARAYAN PANI I know that this question pertains to Maharashtra. That is why I want to put a question through you to the hon. Minister with regard to Talcher.

[*Translation*]

MR. SPEAKER This question is regarding Maharashtra. How can you put a question concerning Talcher?

[*English*]

SHRI RAVI NARAYAN PANI Talcher is an industrial area. Government had sanctioned an STD No. 06765 two years ago. But till now, it is not working. Is this the first number or the number has already been sanctioned?

[*Translation*]

SHRI JANESHWAR MISHRA If this STD Number has been sanctioned two years ago and if till now it has not started working, then we shall endeavour to make it operative.

SHRI BEGARAM Mr. Speaker, Sir, my constituency of Ganganagar is bordered by the Punjab on one side and Pakistan on the other. The Muslims from across the border come to commit theft in the villages.

MR. SPEAKER Do not say 'Muslims' but say 'Pakistani'.

BEGARAM Due to the non-availability of telephone facilities, the villagers are not in a position to report about the thefts well in time. Will the hon. Minister, therefore, be pleased to State as to when he is going to extend the telephone facilities to this region?

SHRI JANESHWAR MISHRA Mr. Speaker, Sir, theft can be committed by a Hindu as well as by a Muslim. By using the word 'Muslim' the hon. Member has done injustice to the very question he has asked.

MR. SPEAKER That is why I have already advised him to use the word 'Pakistani' in place of the word 'Muslim'.

SHRI JANESHWAR MISHRA The configuration of a scheme with regard to extending telephone facilities to the border areas is on the anvil and I think it will be ready soon and the telephone facility would be extended to the hon. Member's constituency as well.

SHRI SATYNARAYAN JATIYA Mr. Speaker, Sir, I would like to know about the arrangements purposed to be made to provide telephone facilities in Ujjain on the occasion of Kumbhmela to be held in 1992. The capacity of the existing telephone exchange is quite inadequate to cater to the needs of the present subscribers which had also led them in the past to hold demonstrations to express their resentment in this regard. The hon. Minister has stated that the prospective beneficiaries of the service are going to be benefited after the installation of a modern telephone exchange there. I would therefore, like to know from the hon. Minister, through you, whether he is going to take measures in this direction to achieve that end?

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, a special electronic exchange will be installed in Ujjain. I think it is that piece of information the hon. Member intended to seek through his question.

SHRI RAM KRISHAN YADAV: Mr. Speaker, Sir, the big industrial houses enjoy the facilities of multiple telephone connections whereas small shopkeepers do not have any telephone facility. In view of this situation, will the Government take steps to discontinue to sanction further telephone connections to the people who enjoy it already in abundance and instead to oblige the small shopkeepers with telephone connections.

SHRI JANESHWAR MISHRA: This is a commercial institution. The fact remains that the people living in the hilly regions of my constituency have made a demand for water only and not for telephone connections. This being a commercial institution, it becomes obligatory on them to provide telephone connections to the people who are ready to bear the expenditure on the purchase of equipment. However it is a part of the Government policy to extend this facility to the poorer sections and the marginal shopkeepers as well.

SHRI SURYA NARAYAN YADAV: I would like to bring it to the notice of the hon. Minister that it is only some two months back that district Sehraza of Bihar had been provided with S.T.D. facility but it is seen that it is not operative between Delhi and Sehraza. Will the hon. Minister take action against the officials responsible therefor?

SHRI JANESHWAR MISHRA: We will definitely take measures if we receive a written complaint from the hon. Member in this connection

[*English*]

DR. A. K. PATEL: In the telephone system it happens that when 'A' makes a telephone call 'B' gets the bill. This practice

has been going on in a very big way in the big cities. Is the honourable Minister aware of this?

[*Translation*]

SHRI JANESHWAR MISHRA: Some such complaints have been received and in respect of all such complaints, necessary action is taken.

[*English*]

SHRI GOVINDA CHANDRA MUNDA: May I know from the hon. Minister whether telephone wires are being stolen away, and what is the arrangement done by the Government to protect it?

[*Translation*]

SHRI JANESHWAR MISHRA: There is every possibility of the telephone wires being stolen away in the plains in the entire country, it can not be ruled out. However when we receive such a complaint, we write to the respective State Governments to make arrangements for the proper maintenance of these wires.

SHRI PURUSHOTTAM KAUSHIK: Mr. Speaker, Sir, this is true that there is a great demand for the provision of telephone connections and this is also true that a number of people have a greater number of telephone connections than what they really need. It is correct that the commercial and industrial institutions can not be denied telephone connections but such industries and their families possess three or more than that of telephone connections whereas only one connection may be sufficient to cater to their needs. I think that this should be looked into and it should be seen that there is only one connection for a family or at the most two connections may be given. Such people have unnecessary extra connections. This problem can be solved to a great extent if these extra connections are given to the needy persons whose names have remained pending for years. Will the hon. Minister look in to it?

SHRI JANESHWAR MISHRA: The suggestion of the hon. Member is worth consideration.

SHRI DASAI CHOWDHARY: Mr. Speaker, Sir, you know that there are not telephone facilities available in the post offices and sub-post offices in the rural areas particularly in the State of Bihar. There is no means of communication available for the poor villagers. I would like to know from the hon. Minister whether he proposes to provide telephone facilities in all such post and sub post offices where there is no provision of telephone.

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, I have already stated that the Government, during the Eighth Five Year Plan, intends to connect every village with telephone and in this context preference will be given to the provision of telephone facilities only in the post offices.

SHRI TASLIMUDIN: Mr. Speaker, Sir, a telephone exchange had been sanctioned five years back for Khagaria district headquarters in Bihar but this could not be installed till now for want of a building to house the exchange. I would like to know from the Government whether it proposes to install and Commission the exchange in a rented accommodation?

SHRI JANESHWAR MISHRA: Mr. Speaker, Sir, at the moment we don't have the required information about the Khagaria exchange. The same will be supplied in due course to the hon. Member.

[*English*]

MR. SPEAKER:

Shri Vasant Sathe : Absent
 Shri H. C. Srikantaiah : Absent
 Shri G. S. Basavaraj : Absent
 Shri Shantaram Potdukhe : Absent

Shri Y.S. Raja Sekhar Reddy : Absent

Shri Ram Sagar : Absent

Shri G.M. Banatwalla : Absent

Shri Madhvrao Scindia : Absent

Shri Eduardo Faleiro : Absent

Shri Kalp Nath Rai : Absent

Shri S. Krishna Kumar : Absent

Prof. P. J. Kurien : Absent

Dr. Asim Bala

(*Interruptions*)

[*Translation*]

SHRI KALKA DAS: Mr. Speaker, Sir, the telephone problem is a major problem. I would, therefore, like to request you to devote the remaining time to this issue alone.
 (*Interruptions*)

MR. SPEAKER: I have come to know that Dr. Asim Bala is here in the House.

(*Interruptions*)

[*English*]

MR. SPEAKER: Dr. Asim Bala.

Revamping of Hindustan Fertilizer Corporation

774. DR. ASIM BALA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government are contemplating to revamp the Hindustan Fertilizer Corporation;

(b) if so, the total funds sanctioned for the purpose, and